

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 3526/2016 (warrant to accused)		Mohan Kumar Vs Anjanappa	
2	C.C. 2434/2017 (FRAMING OF CHARGE OR PLEA)		M.Govindaraju alias Govindaiah Vs M.Srinivasa	Sajjid Ahamed
3	C.C. 1503/2019 (STEPS)		Naveen Kumar Vs Madhukumari	Bhanumathi G.R.
4	C.C. 1614/2019 (warrant to accused)		Pradeep N Vs Raghu M	Natesh S
5	C.C. 802/2020 (FIRST HEARING)		Ganesh. H.P Vs Chethan	S.N. Nagabhushan
6	P.C.R. 227/2020 (FIRST HEARING)		S Anantharaju Vs Narasimhamurthy	R Shivaram
7	P.C.R. 296/2020 (SWORN STATEMENT)		Sasivadana Vs Shobha B C	Ramakrishnaiah S R
8	C.C. 3987/2020 (HEARING)		Kyathasandra Police Station Vs Udayakumar Alias Udaya	APP
PAPER PUBLICATION				
9	CrI.Misc. 339/2020 (SUMMONS)		Hanumantharayappa Vs The Deputy Tahasildar	Suresh Babu V
11.00 AM to 02.00PM				
10	C.C. 574/2009 (EVIDENCE)		Kyathasandra police Vs Ranganatha @ Rangaswamy	Asst.Public Prosecutor BKR
11	C.C. 1039/2011 (EVIDENCE)		Kyathasandra police Vs Hanumantharayappa	AP P
12	C.C. 5345/2017 (EVIDENCE)		Kyathasandra PS Vs Radhamma	
13	C.C. 6496/2017 (EVIDENCE)		Kyathasandra Police Station Vs Bhagyamma	
14	C.C. 103/2018 (EVIDENCE)		Kyathasandra Police Station Vs Mangalamma	

Prl. Civil Judge Jr.Divn and JMFC
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Cause List Date: 24-11-2020

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15	C.C. 2429/2018 (EVIDENCE)		Nagaraju.T.S. Vs N.P.Sujatha	B.S.Yogeesh
16	C.C. 2479/2018 (cross of pw)		Channakeshava Reddy Vs Karthik Gowda.R.	Doddashanaiah R V
17	C.C. 2481/2018 (ARGUMENTS)		Siddagangamma Vs Sujatha	H.V.Ranganatha Reddy
18	C.C. 3713/2018 (Objections)		Chayadevi.R. Vs Shashikala	Eranna.D.M.
19	C.C. 4232/2018 (cross of pw)		Bhagya.K.N. Vs Manjula	Thimmaiah.M.
20	C.C. 4239/2018 (FOR PLEA)		Nagaraju Vs G Ramachandrappa	Bendre Kumar T
21	C.C. 4617/2018 (HEARING)		Ramesh M Vs M V Prasad	Bendre Kumar T
22	C.C. 4948/2018 (EVIDENCE)		K.Nagarajaiah Vs H.N.Yoganarasimharaju	Vasanthkuamr.B.V.
23	C.C. 5738/2018 (FOR PLEA)		Leelavathi.M. Vs Gangamma.K.	Renukesha.C.
24	C.C. 4893/2019 (EVIDENCE)		Kyathasandra Police Station Vs Ravichandran. R	APP
25	CrI.Misc. 522/2020 (SUMMONS)		Venkataraingaiiah K Vs The Deputy Tahsildar	Narasimhaiah K
Cases listed below are adjourned due to Covid 19				
26	C.C. 3841/2018 (summons to accused)	02-02-2021	Narendra Kumar Vs Rajashekar	M.P. Lokesh
27	C.C. 4235/2018 (warrant to accused)	02-02-2021	Girish Kumar.A.S. Vs Shivanna.K.C.	Harish.K.N.
28	C.C. 4616/2018 (warrant to accused)	02-02-2021	K.G.Thimmareddy Vs R.Venkatareddy.A.C.F.	Srinivasa.G.K.
29	C.C. 5219/2018 (warrant to accused)	02-02-2021	New Extension Police Station Vs Anand	NEPS

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	P.C.R. 780/2018 (HEARING)	02-02-2021	Mathrushree Credit Co- Operative Society Ltd., Vs R. Mahesh	Gururaja T N
31	C.C. 6308/2018 (summons to accused)	02-02-2021	G. Thimmaiah Vs Dr. Bharath Kumar T.S.	Lokesh T H
32	C.C. 114/2019 (STEPS)	02-02-2021	D.T. Muniswamy Gowda Vs H. L. Krishnamurthy	Ramaiah T
33	C.C. 329/2019 (FRAMING OF CHARGE OR PLEA)	02-02-2021	C.Narasimhamurthy Vs N.Rukmini	A.Chaluvaraj
34	C.C. 1358/2019 (warrant to accused)	02-02-2021	Sindhu N Vs Shekhar R	Himanand D.C.
35	C.C. 1500/2019 (N.B.W to C.W)	02-02-2021	T.N. Krishnappa Vs Ramanna Shetty	Chandraiah M.C.
36	C.C. 1505/2019 (summons to accused)	02-02-2021	H.B.Savitha Vs Naveen T.V.	M.Mallikarjunaiah
37	C.C. 1613/2019 (summons to accused)	02-02-2021	Vajresh Vs Prasannakumar	B.A. Rangaraju
38	C.C. 1633/2019 (summons to accused)	02-02-2021	Kyathasandra Police Station Vs Ramesh Bhajantri	APP
39	C.C. 1650/2019 (warrant to accused)	02-02-2021	Shivashree Souhnardha Credit Co-operative Ltd., Vs Prakash H.	H.S. Bhasmangi Rudraiah
40	C.C. 1652/2019 (warrant to accused)	02-02-2021	Shivashree Souhnardha Credit Co-operative Ltd., Vs H.S. Madhu Sudhan	H.S. Bhasmangi Rudraiah
41	C.C. 1696/2019 (warrant to accused)	02-02-2021	Krishnamurthy.T.R. Vs Govindaprasad.G.	Basavaraju.K.
42	C.C. 2384/2019 (warrant to accused)	02-02-2021	Manjunath K.N, Vs Chethan K	B.V.Bojaiah
43	C.C. 2593/2019 (warrant to accused)	02-02-2021	Shivaramu Vs Nagamma	D Seenappa
44	C.C. 3088/2019 (APPEARANCE OF ACCUSED)	02-02-2021	Panchaksharaiah M.B Vs Dinesh	N.K. Naveen Kumar

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	C.C. 3089/2019 (STEPS)	02-02-2021	S.D. Bhanuprakash Vs R. Manohar	Deepak. S
46	C.C. 3090/2019 (summons to accused)	02-02-2021	T.V. Paramesh Vs G.N. Srinivas	D.A. Rajesha Gupta
47	C.C. 3560/2019 (summons to accused)	02-02-2021	Praveen Kumar S. Vs Manjunatha R	Ansar Pasha M
48	C.C. 3568/2019 (FOR PLEA)	02-02-2021	Gangadhar.G. Vs Thimmegowda	Eshwar.P.C.
49	C.C. 4115/2019 (summons to accused)	02-02-2021	Mruthyunjayappa. P.G Vs K.N. Harish	Govindaraju K.H
50	C.C. 4124/2019 (warrant to accused)	02-02-2021	Nagaraju H J Vs Ramakrishnaiah	Harish Babu
51	C.C. 4690/2019 (summons to accused)	02-02-2021	Shivaramu.G. Vs Keshavikumari	R.Shivarama
52	C.C. 4812/2019 (warrant to accused)	02-02-2021	Tarunesh T.S. Vs Mahesh R	Lokesh M. P.
53	C.C. 4813/2019 (warrant to accused)	02-02-2021	Tarunesh T.S. Vs Mahesh R	Lokesh M. P.
54	C.C. 5012/2019 (STEPS)	02-02-2021	T.P.Govindaraju Vs Mohammad Rabaiah	B.S.Yogeesh
55	C.C. 5520/2019 (warrant to accused)	02-02-2021	Kyathasandra Police Station Vs Syed Dada Peer alias Syed alias Dadu	APP
56	C.C. 30/2020 (summons to accused)	02-02-2021	M/s Tumakuru Pushkara Chits Pvt Ltd Vs M.A. Sathyaprasad	G.K. Srinivasa
57	C.C. 808/2020 (summons to accused)	02-02-2021	S.A. Finance Vs Sunanda	T.R.Chikkaranganna
58	C.C. 809/2020 (summons to accused)	02-02-2021	S.A.Fiannce Vs Richard Wilson	T.R.Chikkarnaganna
59	C.C. 810/2020 (summons to accused)	02-02-2021	Nagesha Vs Manoj Kumar	Hanumantharaj

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	P.C.R. 113/2020 (SWORN STATEMENT)	02-02-2021	Rajendra Babu Vs Shivakumar D R	B G Satish
61	P.C.R. 151/2020 (NOTICE)	02-02-2021	M R Narayana Vs K V Bhavya	Punyananda Maruthy D N
62	P.C.R. 194/2020 (SWORN STATEMENT)	02-02-2021	Sunil C.M Vs Gopinath. N	K.H. Govindaraju
63	P.C.R. 195/2020 (SWORN STATEMENT)	02-02-2021	Mahaboob Pasha Vs Gulnaz Unnisa alias Gulnaz	Gireesha V.S.
64	C.C. 1658/2020 (summons to accused)	02-02-2021	Kyathsandra Police station Vs Manjunatha	APP
65	C.C. 2167/2020 (summons to accused)	02-02-2021	Kyathasandra Police Station Vs Shashikumar H Alias Chotta	APP
66	C.C. 2168/2020 (summons to accused)	02-02-2021	Kyathasandra Police Station Vs Shashikumar H Alias Chotta	APP

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 179/2007 (Objections)		Voddagaiah Vs Krishnappa	CK GSN- BS
2	O.S. 1047/2013 (Objections) IA/1/2013		Ganesh Rao Vs Venku Bai	N.H.Srinivasa Murthy
3	O.S. 1049/2015 (ORDERS) IA/1/2015		S.K.Geetha Vs Lakshamma	H.V.Ranganatha Reddy
4	O.S. 84/2016 (HEARING) IA/1/2016 IA/2/2016		Hanumanthaiah Vs N.Seetharama	Muralikrishna
5	O.S. 648/2016 (ARGUMENTS)		N.Suchith Vs Narasimhamurthy	K.G.Shivaraju
6	O.S. 974/2018 (Objections) IA/1/2018		Meghana.R. Vs Raveeshaiah	Ravi Kumar D.G.
7	O.S. 237/2020 (summons to defendent) IA/1/2020 IA/2/2020		Girijamma Vs The Commissioner	Vedamurthachar G
8	O.S. 324/2020 (summons to defendent) IA/1/2020		Mirza Ismail Vs Hanumantharayappa	H V Ranganatha Reddy
9	O.S. 480/2020 (summons to defendent)		state Bank of India Vs Umesh V	Shams US Tabrez A
10	O.S. 716/2020 (ORDERS) IA/1/2020		Papanna Vs V Krishnamurthy	C Krishnaiah
11	O.S. 723/2020 (ORDERS) IA/1/2020		H G Shabeena Banu Vs C Renukaiah	Ananda V
<u>11.00 AM to 02.00PM</u>				
12	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNRG-- B-PSS
13	O.S. 587/2011 (cross of pw)		Ranganath Vs M.S.Geetha	

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 925/2013 (HEARING) IA/1/2013		B.Hanumantharayappa Vs Mallappa	TRRP
15	P and SC 6/2020 (HEARING)		Pancharatnamma Vs NIL	Govindaraju P

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	C.C. 1380/2002 (warrant to accused)		State By Rural P.S Vs Malai Shah	A.P.P
2	C.C. 137/2003 (summons to witness)		Rural police Vs D Kumar	
3	C.C. 88/2006 (For Classification)		Tumkur rural police station Vs ABdul Gani	APP MCP
4	C.C. 2175/2009 (SUMMONS)		Rural police Vs Delip shetti	APP NMS
5	Crl.Misc. 1582/2015 (Balance)		G.S. Shilpa aliass Mangalagowramma Vs Mohan S.S.	H.V. Ranganatha Reddy
6	Crl.Misc. 429/2020 (NOTICE)		Suo-Moto-by-Court Vs Kareem Sab	APP

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 483/2007 (ARGUMENTS)		SHIVALINGAIAH Vs Narasimhamurthy	B.S.K S.R.R
2	O.S. 628/2008 (ARGUMENTS)		M.V.Nagarathna Vs Lakshmiddevamma	C.H B.N.R
3	O.S. 948/2009 (SUMMONS)		Siddaganagaiah Vs Puttarudraiah	B S Yogeesh
4	O.S. 225/2012 (EVIDENCE)		Puttaiah Vs Seetharamaiah	EH RNRG
5	O.S. 278/2012 (EVIDENCE)		Javarilal Vs Gram panchyat	A.M
6	O.S. 453/2012 (EVIDENCE)		Narayanappa Vs The Chief Secretary Government of Karnataka and others	Azeem Shariff
7	O.S. 279/2014 (STEPS) IA/1/2014		Chikkaveeramma Vs Chikkarudraiah	N.Sadashivaiah
8	O.S. 1087/2014 (Cross of P.W) IA/1/2014		R.Girisha Vs Shankarappa	S.Shankar
9	O.S. 652/2015 (EVIDENCE) IA/1/2015		Kumar Vs Yallappa	D.H.Thimmanna
10	O.S. 89/2016 (EVIDENCE) IA/1/2016		K.R.Yathiraju Vs Dodda Chikkaiah	Ramesha. S
11	O.S. 151/2016 (EVIDENCE)		The Dhanalaxmi Bank LTd. Vs Prasanna kumar	J.B.Sannamarappa
12	O.S. 554/2016 (Objections)		M.L.Prakashbabu Vs B.R.Jayaram	Gopalakrishna
13	O.S. 559/2016 (EVIDENCE) IA/1/2016		M.H.Doddamma Vs Govindaraju	D.M.Lokesh
14	O.S. 548/2018 (SUMMONS) IA/1/2018		Shankarappa alias Shankara Vs Doddaiah	Govindaiah.L.T.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 421/2020 (SUMMONS) IA/1/2020		Chikkaganganna Vs Basavaraju	Thimmaiah M
CROSS EXAMINATION OF PW				
16	O.S. 108/2018 (EVIDENCE)		Nagarajaiah Vs Thimmaiah	R.Nagesh Rao Gaikwad
Cases listed below are adjourned due to Covid 19				
17	FDP 20/2015 (For Compliance of Section 89 of C.P.C)	10-02-2021	Chikkanarasimhaiah Vs Doddanarasaiah	Thippeswamy.K.H.
18	O.S. 675/2011 (HEARING)	10-02-2021	Sharadamma Vs Honnaiah	CPS
19	O.S. 1458/2011 (EVIDENCE)	10-02-2021	RANGAMMA WO RANGANNA. Vs LAKSHMAMMA. WO LATE RANGANATHAPPA.	B.R. DEVARAJU
20	O.S. 578/2012 (cross of pw)	10-02-2021	Lakshamma @ Lakshmakka Vs Siddappa	B.C.Shivakumar
21	FDP 8/2014 (Objections)	10-02-2021	Smt.Prema Vs Thimmaiah	B.Chandiradhara
22	EX 2/2017 (HEARING)	10-02-2021	Sowmya Vs Lakshamma	K.C.Rajanna
23	O.S. 234/2017 (EVIDENCE) IA/1/2017	10-02-2021	Venkamma Vs Basavaraju	Sundara Ramu.D.R.
24	O.S. 864/2017 (EVIDENCE) IA/1/2017	10-02-2021	B.V.Thimmaiah Vs Narayanamma	Harish Babu
25	EX 6/2018 (NOTICE)	10-02-2021	Rukminamma Vs Hanumanthaiah	B.S. Yogesh
26	EX 13/2018 (SUMMONS)	10-02-2021	M.N.Somashekharaiiah Vs Puttanarasaiah	B.C.Shivakumar
(O.S./0001017/2008)				
27	FDP 15/2018 (NOTICE TO RESPONDENT)	10-02-2021	Shakuntalamma Vs K.V.Channappa Dead by LRS	Ramesh Babu T R
28	O.S. 705/2018 (STEPS) IA/1/2018	10-02-2021	Suganda Bai Vs Gangu Bai	R Nagesh Rao Gaikwad

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 2255/2013 (warrant to accused)		Kora Police Vs Ramaiah	A.P.P.
2	C.C. 174/2014 (warrant to accused)		Kora Police Vs Neelakumar	
3	C.C. 500/2014 (ACCUSED STATEMENT u/s 313 CrPC)		Traffic Police Vs Anandappa	
4	C.C. 1393/2014 (NOTICE TO SURETY)		Kora police Vs Narayanappa	
5	C.C. 4285/2014 (warrant to accused)		Jayalakshmi Vs Geetha	
6	C.C. 5944/2014 (FOR CHARGE)		Kora P.S. Vs Kadaraiah @ Babu	
7	C.C. 6381/2014 (warrant to accused)		Kora Police Vs Suryavamshi	
8	C.C. 37/2015 (warrant to accused)		Kora PS Vs Sathish Kumar	
9	C.C. 5339/2018 (FRAMING OF CHARGE OR PLEA)		Kora Police Station Vs Bettadaramaiah alias Bettaiah	Kora PS
10	C.C. 3889/2020 (CUSTODY MATTERS)		Kora Police Station Vs Rangappa Alias Prathapa Alias Prabhu Alias Director Alias Rajuputagosi	APP
11	C.C. 3993/2020 (CUSTODY MATTERS)		Kora Police Station Vs Rangappa Alias Raja Alias Prathap Alias Prabhu	APP
12	C.C. 3994/2020 (CUSTODY MATTERS)		Kora Police Station Vs Rangappa Alias Raja Alias Prathap Alias Prabhu	APP
<u>11.00 AM to 02.00PM</u>				
13	C.C. 3057/2000 (EVIDENCE)		State By Excise P.S Vs Dhanaraj	A.P.P

**Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1271/2005 (ARGUMENTS)		K.Y.Shanthiswaroop Vs T.K.Gundurao	A.Kaleemulla H.L.Manjunath
15	C.C. 2560/2012 (EVIDENCE)		Kora police Vs Ramanna	A.P.P.
16	C.C. 3412/2012 (EVIDENCE)		State By Tumkur Traffic Vs Guruswamy.K	A.P.P T.S.Ravi
17	C.C. 4451/2013 (EVIDENCE)		Kora Police Vs Devaraju	APP
18	C.C. 4453/2013 (EVIDENCE)		Kora Police Vs Dinesh.A.G	APP
19	C.C. 1451/2014 (EVIDENCE)		Kora police Vs B.S. VENKATAPPA	
20	C.C. 1454/2014 (EVIDENCE)		Kora police Vs K.M.REDDY	APP
21	C.C. 1457/2014 (EVIDENCE)		Kora police Vs CHIKKAT AYAMMA	
22	C.C. 5785/2014 (EVIDENCE)		Traffic Police Vs Babujan	
23	C.C. 451/2015 (ARGUMENTS)		T.K.S.Babu Vs Ramakrishnaiah	
24	C.C. 3208/2015 (ARGUMENTS)		Ganganna Vs Venkatalakshamma	
25	C.C. 4826/2017 (EVIDENCE)		Kora Ps Vs Siddesha	
26	C.C. 6120/2018 (EVIDENCE)		Kora Police Station Vs Amaranatha reddy	Kor Police Station
Cases listed below are adjourned due to Covid 19				
27	C.C. 3918/2010 (Issue Reminder)	12-02-2021 (11.00 AM to 02.00PM)	Town police Vs Muniyamma	A P P N R K
28	C.C. 1536/2013 (EVIDENCE)	12-02-2021 (11.00 AM to 02.00PM)	Kora Police Vs Chandrashekaraiyah. K.M.	A.P.P.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 588/2014 (warrant to accused)	12-02-2021 (11.00 AM to 02.00PM)	Town Police Vs G.Ravi	
30	C.C. 742/2014 (warrant to accused)	12-02-2021 (11.00 AM to 02.00PM)	Town police Vs Vinay	
31	C.C. 1130/2014 (EVIDENCE)	12-02-2021 (11.00 AM to 02.00PM)	Town Police Vs Mruthyunjaya	
32	C.C. 1131/2014 (BODY WARRANT)	12-02-2021 (11.00 AM to 02.00PM)	Town Police Vs Fairoz	
33	C.C. 1831/2014 (warrant to accused)	12-02-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Harish	
34	C.C. 6213/2014 (EVIDENCE)	12-02-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Ayaz Khan	
35	C.C. 6215/2014 (EVIDENCE)	12-02-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Mothilal Thabare	
36	C.C. 1030/2014 (warrant to accused)	13-02-2021 (11.00 AM to 02.00PM)	Town police Vs Gangadhara	
37	C.C. 287/2015 (EVIDENCE)	13-02-2021 (11.00 AM to 02.00PM)	State by Excise police Vs Anandkumar	
38	C.C. 431/2015 (BODY WARRANT)	13-02-2021 (11.00 AM to 02.00PM)	Traffic PS Vs Shabuddin	A.T.Veeranarayan
39	C.C. 4802/2017 (warrant to accused)	13-02-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Gangareddy	
40	C.C. 5226/2017 (warrant to accused)	13-02-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Prakash kumar	

**Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejaswini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020**

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<u>02.45 PM to 05.45PM</u>				
1	FDP 23/2009 (STEPS)		Siddalingamma Vs Jayalakshamma	BSY
2	O.S. 796/2010 (NOTICE)		Srinivas Murthy Vs Chikkammani	N.Mohammed Akbar
3	O.S. 1584/2011 (NOTICE)		Krishnappa Vs Honnegowda	M B Naveen T S K
4	O.S. 631/2020 (Objections) IA/1/2020		Mangala Gowri N Vs Gowramma	Ramesh
<u>11.00 AM to 02.00PM</u>				
5	EX 14/2006 (NOTICE)		K.R.Nagesh Kumar Vs B.S.Srinivas	J.S.Prakash E.Hanumantharayappa
6	FDP 2/2008 (HEARING)		Rajanna Vs Senanna	PSN
7	O.S. 280/2010 (HEARING)		Narayanagowda Vs Lakshamma	JBS KSH
8	O.S. 1019/2012 (FURTHER ARGUMENTS) IA/1/2012		Rangamma wo late Doddaranagaiah Vs Thopaiah so lat Chikkarangaiah	B Jayaramaiah
9	O.S. 915/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Krishnegowda Vs Siddaramegowda	G.K. Srinivasa
Cases listed below are adjourned due to Covid 19				
10	O.S. 769/2011 (APPEARANCE OF PARTY)	01-01-2021 (11.00 AM to 02.00PM)	Hanumanthamma Vs Pushamma alias Pushpavathamma	H S Basmangirudraiah
11	O.S. 1173/2011 (EVIDENCE)	01-01-2021 (11.00 AM to 02.00PM)	Romkarsh Elcomponics Technologies Private Ltd Vs Romarsh Elcomponics Employees Association	K S A MSK
12	O.S. 1220/2011 (EVIDENCE)	01-01-2021 (11.00 AM to 02.00PM)	B.N.Chandrashekar rao Vs H.R.Kumar Swamy	NB SB
13	O.S. 1236/2011 (EVIDENCE)	01-01-2021 (11.00 AM to 02.00PM)	Chikkathayamma Vs Narasingaiah	HPN

**Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejaswini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1252/2011 (EVIDENCE)	01-01-2021 (11.00 AM to 02.00PM)	Adilakshmamma Vs Ranganna	
15	O.S. 1324/2011 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Rangaswamy Vs Lakshmamma	KSB
16	O.S. 1478/2011 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Narasimhamurthy Vs Dharmaiah	HMA
17	O.S. 1544/2011 (Objections)	02-01-2021 (11.00 AM to 02.00PM)	Lakshmamma Vs Venkataramanaiah	GSP SRVG
18	FDP 27/2013 (STEPS)	02-01-2021 (11.00 AM to 02.00PM)	Jayamma Vs Shivamma	Shivakumara
19	O.S. 283/2014 (For amendment) IA/1/2014	02-01-2021 (11.00 AM to 02.00PM)	H.R.Sowmya Vs Rangaiah	H.S.Sheshadri
20	EX 26/2014 (Objections)	02-01-2021 (11.00 AM to 02.00PM)	smt. M. Vijayalakshmi Vs Muttala Ramaiah	K.Ranganathappa
21	FDP 12/2014 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Jayamma Vs Rangaswamiah	L.Narayana
22	O.S. 528/2014 (EVIDENCE) IA/1/2014	02-01-2021 (11.00 AM to 02.00PM)	Jaymma Vs Venkatesh	D.H.Thimmanna
23	O.S. 804/2014 (EVIDENCE) IA/1/2014	02-01-2021 (11.00 AM to 02.00PM)	Gangarangaiah Vs Rangamma	K.C.Venkatesh
24	EX 61/2014 (ORDERS)	12-02-2021 (11.00 AM to 02.00PM)	T.V.Ranganatha Vs Revanna	H.N.Thimmaiah
25	O.S. 926/2014 (EVIDENCE) IA/1/2014	12-02-2021 (11.00 AM to 02.00PM)	Lakshamma Vs Venkatarayappa	R.V.Doddashanaiah
26	O.S. 1029/2014 (Objections) IA/1/2014 IA/2/2014	12-02-2021 (11.00 AM to 02.00PM)	Rudranamma Vs Shivalingappa	B.C.Shivakumar
27	O.S. 1074/2014 (EVIDENCE) IA/1/2014	12-02-2021 (11.00 AM to 02.00PM)	G.C.Nagesh Vs Veeralingamma	M.B.Naveen Kumar
28	O.S. 1083/2014 (Balance) IA/1/2014	12-02-2021 (11.00 AM to 02.00PM)	S.R.Lakshmanappa Vs Chikkanna	H.S.Sheshadri
29	O.S. 362/2015 (FOR LOKADALATH)	12-02-2021 (11.00 AM to 02.00PM)	Thimmakka Vs Masiyamma	B.N.Rangaswamy

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	Civil Misc 21/2017 (FURTHER ARGUMENTS) IA/1/2017	12-02-2021 (11.00 AM to 02.00PM)	Bhadraiah Vs T.D.Chandramma	
31	O.S. 450/2020 (HEARING) IA/1/2020	12-02-2021 (11.00 AM to 02.00PM)	Narasaiah Vs Jyothi M H	Ramesha.S

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1513/2000 (STEPS)		M.C. Raj Vs Ravi Belagere	L.R. H.N.R.
2	C.C. 2191/2007 (warrant to accused)		Thilak Park Police Vs Sadiq	APP
3	C.C. 363/2008 (For Proclamation)		Thilak Park Police Station Vs Krishna	A.P.P. A.N.
4	C.C. 948/2008 (EVIDENCE)		Inspector of Fertilizers. Vs M.Kannan	APP GN
5	C.C. 1098/2009 (N.B.W to C.W)		Thilak Park Police Station Vs Vinoda	A.P.P.
6	C.C. 1585/2009 (N.B.W to C.W)		Thilak Park Police Vs Syed Dastagir	APP KSJ
7	C.C. 1972/2009 (EVIDENCE)		Thilak Park Police Station Vs R.Ranganath	APP NSD
8	C.C. 3192/2009 (summons to witness)		Thilak Park Police Station Vs Shafi @ Shafir Ahamed	APP AK
9	C.C. 1731/2010 (summons to witness)		Thilak Park Police Station Vs Ayappa @ Kappe	A.P.P. S.K.A.
10	C.C. 3606/2010 (summons to witness)		Thilak Park Police Station Vs WasimAkramKhan	A.P.P.
11	C.C. 1270/2011 (warrant to accused)		Thilak Park P.S. Vs Prakash.J.P.	APP
12	C.C. 2190/2011 (summons to witness)		Thilak Park Police Station Vs Venkatesh	A.P.P.
13	C.C. 3487/2011 (warrant to accused)		Thilak Park Police Station Vs Ranganatha K.	A.P.P. K.N.R.
14	C.C. 3760/2011 (For Proclamation)		Thilak Park P.S. Vs Narayana	APP
15	C.C. 5385/2013 (N.B.W to C.W)		Thilak Park P.S. Vs Chinna @ Suesh Babu	

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 776/2014 (FOR SETTELEMENT)		Savithramma Vs Rathnamma	
17	C.C. 2007/2014 (warrant to accused)		TPPS Vs Sidalingamurthy	
18	C.C. 3329/2014 (/0000) (summons to witness)		Tilak park police Vs Mubarak	
19	C.C. 753/2017 (FOR PLEA)		Rajashekar.D.K. Vs Javaregowda.H.B.	Raghavendra Y
20	CrI.Misc. 785/2017 (STEPS)		Su-moto by court Vs Kempanna	
Cases listed below are adjourned due to Covid 19				
21	C.C. 2613/2006 (SUMMONS)	19-01-2021	Thilak Park Police Station Vs Parvweez Pasha	
22	C.C. 1264/2008 (EVIDENCE)	19-01-2021	M.G. Ramakrishna Vs N. Seebaiah	K.P.M. K.P.M.
23	C.C. 1034/2012 (ARGUMENTS)	19-01-2021	Maharaja Chits Vs T.J.Rajesh	CSS
24	C.C. 1191/2012 (warrant to accused)	19-01-2021	Labour Inspector Vs Kizhara	A.P.P.
25	C.C. 4534/2012 (summons to witness)	19-01-2021	Thilak Park Police Station Vs Mahadevaiah	
26	C.C. 1531/2014 (warrant to accused)	19-01-2021	Tilak Park Police. Vs Nagesh @ Nagi	
27	P.C.R. 512/2014 (NOTICE TO COMPLAINANT)	19-01-2021	Idrise Vs smt. Hoor banu	ZK
28	C.C. 6048/2016 (warrant to accused)	19-01-2021	M/s Cosmic Rumble Vs Manjappa	
29	P.C.R. 169/2018 (NOTICE)	19-01-2021	Mallikarjuna.C. Vs Lokesh.D.	Ravindra
30	CrI.Misc. 176/2018 (NOTICE TO RESPONDENT)	19-01-2021	Su-moto by court Vs Hanumanthaiah.S.N	A.P.P

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	C.C. 3870/2018 (summons to accused)	19-01-2021	Abdul Rahaman Vs Rangadhamaiah.C.R	Gururaja T N
32	C.C. 612/2019 (summons to accused)	19-01-2021	Mahaboob Khan.K Vs Parveez Pasha	L.Narasimhamurthy
33	C.C. 1209/2019 (warrant to accused)	19-01-2021	Musheer Ahamed Vs Ramesh Y.M.	Ansar Pasha M.
34	P.C.R. 450/2020 (FIRST HEARING)	19-01-2021	Shivaramaiah Vs Ashwathanarayana T K	S.V.Ravindranath Tagor
35	C.C. 4067/2020 (FIRST HEARING)	19-01-2021	Bangalore Rural Railway Police Station Vs Mahamad Arif Raja	APP

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 20/2012 (EVIDENCE)		Puttayahamma @ Puttamma Vs Kantharaju	A.H.M. B.G.V.K.
2	O.S. 1033/2012 (NOTICE) IA/1/2012 IA/2/2012 IA/3/2012		Basavaraju Vs The Chief Secretary	H.S.B.Rudraiah
3	O.S. 1254/2012 (NOTICE) IA/1/2012		Lakshamma wo Gangabhyarappa Vs Anjinappa so late Hanumanthiah	T.N.Gururaj
4	O.S. 1306/2012 (HEARING) IA/1/2012		Papaiah Vs Nataraju	V.R.Venkateshappa
5	O.S. 1129/2013 (HEARING)		T.G. Basavaraj Vs Commissioner	N. Basavaraj
6	O.S. 409/2014 (STEPS)		B.C.Sampathkumar Vs Kumbinarasaiah	Thimmiah M
7	O.S. 133/2016 (EVIDENCE) IA/1/2016		Gangadharaiah Vs Bhyregowda	R.Nagesh Rao Gaikwad
8	O.S. 622/2017 (Addl.WST)		S.C.Sathyananda Swamy Vs Narasimhamurthy	Sadashivaiah.B.
9	O.S. 634/2017 (HEARING) IA/1/2017		A.V.Suresh Babu Vs Siddaganga oil extractions Pvt.Ltd.,	T.S.Niranjan
10	O.S. 742/2017 (Objections) IA/1/2017		Dr.R.Jayanthi Vs The Commissioner	K.S.Jaganatha
11	O.S. 917/2017 (HEARING)		Canara Bank S.M.E. Vs Dastafeer	Mohamed Afroze Ahamed
12	O.S. 366/2018 (Objections) /1/2018 /2/2018		Suvarnamma Vs Rathnamma	V.R.VENKATESHAPPA
13	O.S. 378/2018 (For amendment)		Dena Bank Vs H.R.Harish	Mohamed Afroze Ahamed
14	O.S. 772/2018 (HEARING) /1/2018 /2/2018		Girijamma Vs Shivalingaiah	K.C. RAJANNA

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 26/2019 (EVIDENCE)		H.R. Ratnamma Vs Bhagyarathnamma	Praveen M
16	O.S. 27/2019 (EVIDENCE)		H.B. Geetha Vs Bhagyarathnamma	Praveen M
17	O.S. 870/2019 (Written statement and objection) IA/1/2019		A.N. Prasanna Murthy Vs The Commissioner	S. Shankar
18	O.S. 196/2020 (SUMMONS) IA/1/2020 IA/2/2020		Vijayalakshmi Vs Jayamma	E Hanumantharayappa
19	O.S. 521/2020 (Objections)		Vinselas Lakra Branch Manager state Bank of India Vs Nagamma	Shams Us Tabrez A
20	O.S. 719/2020 (HEARING) IA/1/2020		M S Gangaraju Vs Eswaramma	Basavaraju R
Cases listed below are adjourned due to Covid 19				
21	O.S. 1135/2015 (EVIDENCE) IA/1/2015	12-01-2021 (02.45 PM to 05.45PM)	Malleshkumar.T.R. Vs Gangamma	H.V.Ranganathareddy
22	O.S. 56/2016 (Objections) IA/1/2015 IA/2/2015	12-01-2021 (02.45 PM to 05.45PM)	H.S. Siddappa Vs Shankarappa	Rajkumar
23	O.S. 1233/2011 (EVIDENCE)	12-01-2021	KADARAMMA Vs MANNAIAH	T.S.RAVI
24	O.S. 1355/2011 (EVIDENCE)	12-01-2021	Doddanarasaiah Vs Smt. Rudramma	TRR NBR
25	O.S. 903/2012 (Cross of P.W) IA/1/2012	12-01-2021	Narasimhappa SO Obanna Vs G.K.Kumbenarasaiah SO Kumbaiah	J.M.M.
26	O.S. 1101/2012 (Await Report) IA/1/2012	12-01-2021	T.N.Sathyanarayana Vs T.N.Dheereshkumar	R.Nagesh Rao Gaikwad
27	EX 66/2013 (Await Report)	12-01-2021	Kaleem Pasha Vs The President	R.PREMKUMAR
28	EX 37/2014 (SUMMONS)	12-01-2021	T.S.Srinivasashetty Vs Doddathayamma	K.C.Rajanna
29	O.S. 833/2014 (NOTICE)	12-01-2021	Venkatesha Vs Dr. Hulinayakar	H.P.Nataraj

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	EX 2/2015 (HEARING)	12-01-2021	G.M.Siddaramanna Charitable Trust Vs S.Naganna	K.N.Rajashekhar
31	O.S. 684/2015 (EVIDENCE)	12-01-2021	Muniswamaiah Vs Sannamma	K.H.Hari Kumar
32	O.S. 917/2015 (AWAIT SUMMONS AND NOTICE)	12-01-2021	Doddanarasaiah.S.D. Vs Government of Karnataka	H.V. Ranganatha Reddy
33	O.S. 188/2016 (For Classification) IA/1/2016	12-01-2021	Gowramma Vs B.K.Suresh	T.M.Veerasha
34	O.S. 857/2016 (EVIDENCE) IA/1/2016	12-01-2021	Laxmidevamma Vs Ramesha	H.R.Anand
35	Civil Misc 6/2017 (AWAIT SUMMONS AND NOTICE) IA/1/2017	12-01-2021	Hanumakka Vs Muddamma	M.Mallikarjunaiah
36	O.S. 363/2017 (STEPS) IA/1/2017	12-01-2021	State Bank of India Vs Puttayallamma	G.Sathyanarayana Reddy
37	O.S. 399/2017 (EVIDENCE) IA/1/2017 IA/2/2017	12-01-2021	Rangaiah alias Rangaswamaiah Vs Jayamma	E.HANUMANTHARAYAPPA
38	O.S. 420/2017 (EVIDENCE) IA/1/2017	12-01-2021	Jayadev.M. Vs Pushpa Visweswara	Vedamurthachar.G.
39	O.S. 508/2017 (EVIDENCE) IA/1/2017 IA/2/2017	12-01-2021	B.S.Annapurnamma Vs Mahesh Babu.B.	C.N.Hanumantharaju
40	O.S. 538/2017 (EVIDENCE)	12-01-2021	Renuka.N. Vs Gangaraju	Bendrekumar.T.
41	O.S. 640/2017 (EVIDENCE) IA/1/2017 IA/2/2017	12-01-2021	Sunitha.B.H. Vs Hosalaiah	Siddeshi.N.
42	O.S. 670/2017 (EVIDENCE) IA/1/2017	12-01-2021	T.Devaraju Vs Boramma	H.P.Nataraj
43	O.S. 544/2018 (FOR COMPLAINANCE) IA/1/2018 IA/2/2018	18-01-2021	Nagendrappa.C.P. Vs Chandrappa.P.	Dhananjaya.N.R.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 579/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018 IA/2/2018	18-01-2021	Mangala Vs The Commissioner	Ramakrishnaiah S R
45	O.S. 160/2020 (For Compliance of Section 89 of C.P.C) IA/1/2020	18-01-2021	M/S Tmeic Industrial Systems India Private Limited Vs TMEI India Private Limited employees union	N S Narasimha Swamy
46	FDP 4/2018 (For Classification)	18-01-2021	Hanumanthaiah Vs Chikkamma	S. Mahadevaiah
47	O.S. 389/2018 (EVIDENCE)	18-01-2021	Varun Rajendra Vs Malleshaiah	R.V. Doddashanaiah
48	Civil Misc 27/2018 (STEPS)	18-01-2021	Raghavendra.G.R. Vs Shobha.B.S.	Krishnappa D
49	O.S. 821/2018 (EVIDENCE)	18-01-2021	Sundara.G.L. Vs Bhagyarathnamma	Praveen.M.
50	O.S. 823/2018 (EVIDENCE)	18-01-2021	Meenakshi.H.R. Vs Bhagyarathnamma	Praveen.M.
51	O.S. 829/2018 (EVIDENCE) IA/1/2018 IA/2/2018	18-01-2021	Puttalakshamma Vs Byregowda.V.N.	Muralikrishna
52	O.S. 935/2018 (SUMMONS) IA/1/2018	18-01-2021	Syed Kamal Pasha R/by its SPA Holder Uzmabanu Samiulla Vs T.S. Bhageeratha	Shahajabi
53	Civil Misc 35/2018 (EVIDENCE)	18-01-2021	Kariyamma Vs Chikkanna	B.T.Rangaswamy
54	Civil Misc 36/2018 (HEARING)	18-01-2021	Kittaiah Vs Gareramaiha	B.V.Bojaiah
55	O.S. 250/2019 (EVIDENCE)	18-01-2021	Maqubul Unnisa Vs Mamataj Unnisa	Chakravarthy N A
56	O.S. 334/2019 (HEARING) IA/1/2019	18-01-2021	Gangamma Vs Puttarangaiah	Ramakrishnaiah S R
57	O.S. 413/2019 (STEPS) IA/1/2019	18-01-2021	T.S. Kiran Vs B. Vijay Kumar	Satish B.G
58	O.S. 674/2019 (EVIDENCE) IA/1/2019 IA/2/2019	18-01-2021	Govardhana Rao Vs Gangappa	Gowrishankar B.G.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 271/2020 (FIRST HEARING)	18-01-2021	Kumar alias Kumaraiah Vs Karnataka Industrial Area Development Board	Kishan. G.S
60	O.S. 327/2020 (SUMMONS) IA/1/2020	18-01-2021	Venkateshaiah Vs Geethanjali	C N Hanumantharaju
61	O.S. 1053/2014 (EVIDENCE) IA/1/2014	19-01-2021 (11.00 AM to 02.00PM)	Mayamma Vs Lakshmi @ Lakshamma	S.Natesh
62	O.S. 452/2015 (STEPS) IA/1/2015	19-01-2021 (11.00 AM to 02.00PM)	Latha.S. Vs Siddalingappa	R.P.Prakash
63	O.S. 822/2018 (EVIDENCE)	19-01-2021 (11.00 AM to 02.00PM)	Sneha.H.R. Vs Bhagyarathnamma	Praveen.M.

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 22/2018 (FOR COMPLAINANCE) IA/1/2017 IA/2/2017		Venkatachala Vs L. Mahendra Kumar	R.P.PRAKASH
2	O.S. 98/2008 (Defendent Evidence)		Lalithamma Vs Sulaiah	TNS BSY
3	O.S. 955/2010 (Await Report)		Manjunath. S. Vs Bajaj Allianz Life Insurance Co., Ltd.,	G.N. N.V.N.
4	O.S. 289/2011 (ORDERS)		Chikka Revaiah Vs H.P. Neelakantaiah	K.N.R. R.N.R.G.
5	O.S. 297/2012 (ORDERS)		M.P. Sarvamangala Vs Puttanarasaiah	
6	O.S. 307/2014 (JUDGEMENT) IA/1/2014		Iqubal Ahamed Vs Abdul Sattar	G.H.Srinivasa
7	O.S. 319/2014 (AWAIT SUMMONS AND NOTICE) IA/1/2014		Sarojabai @ Nanju Bai Vs Ananda bai	A.Raghunatha Jadav
8	O.S. 470/2016 (EVIDENCE) IA/1/2016		Arasamma Vs Venkatesh	Harish Babu.M.S
9	O.S. 562/2016 (summons to defendent)		Vasanthakumar Vs Basavarajamma	G.N.Prasannakumar
10	O.S. 642/2016 (Objections) IA/1/2016 IA/2/2016		Dhanush.K. Vs Mudalagirigowda	Fayaz Sab
11	O.S. 455/2017 (EVIDENCE) IA/1/2017 IA/2/2017		M.K.Somashekaraiah Vs Shivagangaiah	H.M.Ananthakumaraiah
12	Civil Misc 6/2018 (APPEARANCE OF PARTY)		M.B.Raghu Vs Siddappa dead by Lrs.1.Lakshmiddevamma	D.Prabhakara
13	O.S. 325/2018 (EVIDENCE)		Dharmanayak.K.S. Vs Jayamma	Panchaksharaiah.R.
14	O.S. 355/2018 (Await Report)		Mukkamalla Anji Reddy Vs Kattam Pudi Papa Rao	Srinivasa.G.K.

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 598/2018 (STEPS) IA/1/2018		Lakshamma Vs Kempamma	Giriraju.H.S.
16	O.S. 785/2018 (HEARING) IA/1/2018		Puttamma Vs Umesh	Sreedharamurthy.M.S.
17	O.S. 142/2020 (summons to defendent) IA/1/2020		Husain Sha Vs Moulana Muzammil Farooq	Suresh Babu V
18	O.S. 209/2020 (SUMMONS) IA/1/2020 IA/2/2020		Gregorios Dayabhavan Vs Panachayath Development Officer	G B Ravishankar
19	O.S. 222/2020 (summons to defendent)		Kavitha R Vs Krishnaiah	C G Lakshmisha
20	O.S. 335/2020 (NOTICE) IA/1/2020 IA/2/2020		Rajanna Vs Hanumakka	Doddamane Gopala Gowda
21	O.S. 720/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		K N Ramadevi Vs Gangamma	P C Krishna Reddy
Cases listed below are adjourned due to Covid 19				
22	O.S. 923/2010 (NOTICE)	05-01-2021	Venkatamma Vs Chikkathimmaiah	MSH
23	O.S. 1016/2010 (EVIDENCE)	05-01-2021	Kamakka Vs Obalesh	HSB SVR
24	O.S. 39/2012 (SUMMONS)	05-01-2021	U.N.Narayana Rao Vs K.G.Mallesha Rao	BSY NSS
25	O.S. 62/2013 (NOTICE) IA/1/2013	05-01-2021	S.R. Ganesh Vs Lokamma	K.C. Rajanna
26	O.S. 560/2014 (Objections) IA/1/2014 IA/2/2014	05-01-2021	Gangambike Vs Suresh	B.Shivakumar
27	O.S. 232/2015 (Objections) IA/1/2015 IA/2/2015	05-01-2021	Chikkeeramma Vs Mahadevaiah	B.C.Shivakumar
28	O.S. 463/2015 (AWAIT SUMMONS AND NOTICE) IA/1/2015	05-01-2021	Gangamma Vs Lakshamma	S.V.Ravindranath Tagore

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1060/2015 (EVIDENCE) IA/1/2015 IA/2/2015	05-01-2021	Narasimhamurthy Vs Doddanarasaiah	M.Mallikarjunaiah
30	O.S. 399/2016 (Objections) IA/1/2016	05-01-2021	Girijamma Vs Jayamma	G.H.Ravi
31	O.S. 444/2016 (Objections) IA/1/2016 IA/2/2016	05-01-2021	Sakamma Vs Gangamayamma	T.S.Narayanaswamy
32	O.S. 137/2018 (AWAIT SUMMONS AND NOTICE) IA/1/2018	06-01-2021	Gangalakshammamma Vs Ramakka	Kumar.T.H.
33	O.S. 718/2018 (Written statement and objection) IA/1/2018	06-01-2021	Raveeshaiah.K.S. Vs Nagarajaiah.G.S.	Ravikumar.D.G.
34	O.S. 329/2019 (EVIDENCE)	06-01-2021	Harish L Vs Secretary	Krishnaiah C.K
35	Civil Misc 17/2019 (STEPS) IA/1/2019	06-01-2021	Gnaneshwar Vs Sharadhamma	H.L.Vasanth Kumar
36	O.S. 558/2019 (HEARING) IA/1/2019	06-01-2021	K.S. Krishnappa Vs Srinivasaiah	T.S. Krishnashastry
37	O.S. 136/2020 (summons to defendent) IA/1/2020	06-01-2021	Mohammad Asgar Vs Mahaboob Jan	Harish Babu
38	O.S. 153/2020 (SUMMONS) IA/1/2020	06-01-2021	Pradeep D P Vs Ashwin K C	T H kumar

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>02.45 PM to 05.45PM</u>		
1	CrI.Misc. 619/2020 (FIRST HEARING)		Hebbur Police Station Vs Monika	APP
		<u>11.00 AM to 02.00PM</u>		
2	C.C. 1790/2009 (Defendent Evidence)		The pavagada Souharda credit co-operative ltd Vs N.Suresh	KPM SBR

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 205/2019 (ARGUMENTS) IA/1/2019		Siddagangamma Vs Badramma	Raghu Kumar C
2	O.S. 400/2019 (NOTICE) IA/1/2019		Rakesh S Vs Shivamma	H.B. Guru Kiran
3	O.S. 506/2020 (Written statement and objection) IA/1/2020		Gayatri Devi S C Vs N Panchakshrayya	Yedeyurappa
4	O.S. 507/2020 (HEARING) IA/1/2020		Honnasidappa Vs Gowramma	Yedeyurappa
5	O.S. 634/2020 (summons to defendent) IA/2/2020		Dilshad Vs Chikkasiddaiah	G H Ravi
6	O.S. 635/2020 (summons to defendent) IA/2/2020		Riyaz Vs Chikkasiddaiah	G H Ravi
7	O.S. 636/2020 (summons to defendent) IA/2/2020		Zeenath Unnisa Vs Chikkasiddaiah	G H Ravi
8	O.S. 721/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		H S Kumarswamy Vs Lakshamma	N C Gangadhara Shastry
<u>11.00 AM to 02.00PM</u>				
9	O.S. 326/2008 (cross of dw)		Rudraiah Vs Kempamma	
10	O.S. 713/2010 (EVIDENCE)		Naveen T.R. Vs H.Mahesh	JBS SRR
11	O.S. 759/2010 (Objections)		Thunga Vs The Gramapanchayath	M.M.
12	O.S. 154/2011 (NOTICE)		G.S.Bhanuprakash Vs G.B.Setharaman	T.S.Krishna Shastry K.C.Rajanna
13	O.S. 778/2011 (EVIDENCE)		Hanumakka Vs Thimmaiah	BCSK HPN
14	O.S. 232/2012 (cross of dw)		Poojari Eranna Vs Havina Chikkanna	

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 252/2012 (ARGUMENTS)		Channakeshvaswamy Devalaya Samithi Vs Dasappa	
16	O.S. 794/2012 (EVIDENCE) IA/1/2012		Smt.Thimmakka WO Shivaramaiah Vs Bhyralingaiah SO late. Chikkakonaiah	R.Nagesh
17	O.S. 727/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Doddanarasaiah Vs H.T. Nagaraju	T.N. Gururaj
18	O.S. 892/2013 (cross of pw) IA/1/2013		Hanumakka Vs Sannahuchamma	R.PREMKUMAR
19	O.S. 927/2013 (For amendment)		K.B. Mahesh Vs Gangadharaiah	GBRS
20	O.S. 929/2013 (ARGUMENTS) IA/1/2013		R.Shivaraju Vs Rangaraju	MSK
21	O.S. 753/2014 (EVIDENCE) IA/1/2014		Ananthakumara.K Vs Krishnappa	S M krishnamurthy
22	O.S. 12/2015 (EVIDENCE) IA/1/2015 IA/2/2015		A.Jagadeesh Vs T.M.Shivakumar	C.Krishnaiah
23	O.S. 737/2015 (HEARING) IA/1/2015		Ramaiah Vs Basavalingaiah	V.R.Venkateshappa
24	O.S. 738/2015 (HEARING) IA/1/2015		Noorjan Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
25	O.S. 739/2015 (HEARING) IA/1/2015		Rajanna Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
26	O.S. 740/2015 (HEARING) IA/1/2015		Lalithamma Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
27	O.S. 741/2015 (HEARING) IA/1/2015		Ramesh Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
28	O.S. 742/2015 (HEARING) IA/1/2015		Nagaraju Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 743/2015 (HEARING) IA/1/2015		Venkataramaiah Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
30	O.S. 744/2015 (HEARING) IA/1/2015		Kempanarasiah Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
31	O.S. 745/2015 (HEARING) IA/1/2015		N.Nagendra Vs Basavalingaiah	V.R.Venkateshappa
32	O.S. 746/2015 (HEARING) IA/1/2015		Muddappa Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
33	O.S. 747/2015 (HEARING) IA/1/2015		Jayaramachar Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
34	O.S. 748/2015 (HEARING) IA/1/2015		Syed Tajuddin Vs Basavalingaiah	V.R.Venkateshappa
35	O.S. 749/2015 (HEARING) IA/1/2015		Jayamma Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
36	O.S. 751/2015 (HEARING) IA/1/2015		Mustaff@Musthaq Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
37	O.S. 844/2015 (HEARING) IA/1/2015		A.V.Bharathi Vs Basavalingaiah @ Thammaiah	V.R.Venkateshappa
38	O.S. 1137/2015 (cross of dw) IA/1/2015		Lokamma Vs Nagamma	K.N.Chikkanna
Cases listed below are adjourned due to Covid 19				
39	O.S. 116/2015 (Await Report) IA/1/2015	09-12-2020	K. Hanumanthaiah Vs Sukandamma alias Mangalagowramma	E.Hanumantharayappa
40	O.S. 214/2017 (EVIDENCE) IA/1/2017	05-01-2021	Varadachari Vs chikkasiddegowda	K.S.Jagannatha
41	O.S. 421/2018 (cross of pw) IA/1/2018	05-01-2021	Devaraju.K. Vs Venkateshmurthy	Veeranarayan.A.T.
42	O.S. 605/2018 (cross of pw) IA/1/2018	05-01-2021	Hanumanthaiah Vs Ramakrishnaiah	Ramesh
43	O.S. 13/2020 (EVIDENCE)	05-01-2021	Shivaraju Vs The Chief Secretary	G.S. Yogesh

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 228/2020 (STEPS) IA/1/2020	05-01-2021	Vasanna Alias Vasudevaiah Vs Nagarathanamma	Palakshaiah C

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 191/2019 (SUMMONS)	20-01-2021	P.S. Mahesh Chandra Vs R.N. Gnanamurthy	Anil J.K.
2	C.C. 192/2019 (STEPS)	20-01-2021	P.S. Mahesh Chandra Vs R. P. Gnanamurthy	Anil J.K.
3	C.C. 267/2019 (warrant to accused)	20-01-2021	Suresh.R. Vs Gnanamurthy	Shivakumaraswamy.S.N.
4	C.C. 725/2019 (warrant to accused)	20-01-2021	Tumakuru Mahalakshmi Credit Souharda Co-operative Ltd., Vs Prema H.T	T.R. Yogish
5	C.C. 1282/2019 (SUMMONS)	20-01-2021	J.A. Suresh Vs Nazrulla	Siddappa.K
6	C.C. 1786/2019 (warrant to accused)	20-01-2021	Gangamma Vs Madhu Kumari	Bhanumathi.G.R.
7	C.C. 1791/2019 (SUMMONS)	20-01-2021	Suresh.J.A. Vs Haseen Taj	Ashwini Chandrakanth
8	C.C. 2235/2019 (EVIDENCE)	20-01-2021	B. Rajashekhar Vs Kamamma	Siddappa.K
9	C.C. 2251/2019 (SUMMONS)	20-01-2021	Ms Shrirama Transport Finance Co., Ltd., Vs Narasimhamurthy.B.R.	Ganesh Prasad.K.
10	C.C. 2815/2019 (cross of pw)	20-01-2021	Shiva Shree Souhardha Credit Co-operative Limited Vs Padma.K.S.	H.S.Bhasmangi Rudraiah
11	C.C. 3606/2019 (EVIDENCE)	20-01-2021	Rachappa Mokashi alias Rachappa.B. Vs Sunil.M.R.	Srinivasamurthy.N.H.
12	C.C. 3852/2019 (warrant to accused)	20-01-2021	Ramesh K Vs Vishwanath K	Dhananjaya N R
13	C.C. 4266/2019 (warrant to accused)	20-01-2021	M/s Margadarshi Chits (K) Pvt Ltd. Vs Mohammed Saqib Pasha	K Naveen Nayak
14	C.C. 4273/2019 (AWAIT SUMMONS AND NOTICE)	20-01-2021	K. Narasimhamurthy Vs Sanjay. G	K.S. Basavaraju

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 4274/2019 (SUMMONS)	20-01-2021	Nethravathi Vs T.V. Mahesh	M. Narayan
16	C.C. 4352/2019 (SUMMONS)	20-01-2021	N.K. Sharath Purna Vs Dr. Udaya Shetty	Siddappa K.
17	C.C. 4355/2019 (SUMMONS)	20-01-2021	N.K. Sharath Purana Vs Dr. Udaya Shetty	Siddappa K.
18	C.C. 4792/2019 (SUMMONS)	20-01-2021	Raghavendraswamy.J. Vs B.Suryaprakash	Naveen Kumar N K
19	C.C. 4827/2019 (SUMMONS)	20-01-2021	Chandraprakash.B.M. Vs Veenakushala	Muralikrishna

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 267/2013 (Cross of D.W) IA/1/2013		Mayarangaiah Vs Gangannachar	G.L. Narendrababu
2	O.S. 643/2013 (For amendment) IA/1/2013		Netravathi Vs Niranjamurthy	Niranjamurthy
3	O.S. 861/2015 (SUMMONS) IA/1/2015		Shahajabdi Bi Vs Meherunnissa	R.Nagesh Rao Gaikwad
4	O.S. 997/2015 (EVIDENCE) IA/1/2015		Abhishek Vs Hanumantha Raju	Y.Swamy
5	O.S. 430/2016 (HEARING) IA/1/2016 IA/2/2016		S.D.Bhanuprakash Vs Tumkur Club	
6	O.S. 351/2020 (HEARING) IA/1/2020		Nagaraju Vs Shivarudraiah	T H Kumar
7	O.S. 390/2020 (SUMMONS) IA/1/2020		Kemparangaiah Vs Ramesh	Ranganathreddy H V
8	O.S. 397/2020 (SUMMONS) IA/1/2020 IA/2/2020		P T Narasimhamurthy Vs Nateshardhya	Raghavendra Y
9	O.S. 722/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Kempamma Vs Kempamma	K C Rajanna
